

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

**DISTRICT JUDGES – Promotions, Transfers and Postings of District Judges –
ORDERS - ISSUED.**

ROC.NO.408/2026-B.SPL.

NOTIFICATION NO.388-B.SPL.

**DATED:23.04.2026.
READ:**

The High Court made the following Transfers, and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	MS. KAMPALLE SAILAJA II Additional District And Sessions Judge, Hindupur, Ananthapuramu District.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Nellore Vice Smt. Ciripireddy Suma transferred.	I Additional District and Sessions Judge, Ananthapuramu.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.
2.	SRI B.SADHU BABU Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Ananthapuram	II Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Srikakulam (Post Kept Vacant)	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.	III Additional District and Sessions Judge, Srikakulam.

3.	SMT. T.HARITHA Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuram	VI Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Chittoor (Post Kept Vacant)	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.	IX Additional District and Sessions Judge, Chittoor.
4.	SRI S.RAMESH I Additional District and Sessions Judge, Chittoor	XIII Additional District and Sessions Judge, Narasaraopet, Guntur District. (Post Kept Vacant)	Principal District and Sessions Judge, Chittoor	Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences (POCSO) Act, 2012, Guntur
5.	SRI T.RAMA-CHANDRUDU X Additional District and Sessions Judge, Tirupati, Chittoor District.	Chairman, Andhra Pradesh State Wakf Board Tribunal, Kurnool (Post Kept Vacant)	Judge, Family Court-cum-V Additional District and Sessions Judge, Tirupati, Chittoor District.	VII Additional District and Sessions Judge-Special Court for trial of Offences against Women, Kurnool.
6.	SMT. SUNKARA SRIDEVI VIII Additional District and Sessions Judge, Chittoor.	IV Additional District and Sessions Judge, Tanuku, West Godavari District, Vice Smt. D.Satyavathi transferred.	IX Additional District and Sessions Judge, Chittoor.	IX Additional District and Sessions Judge, Kovvur, West Godavari District.
7.	SRI M.SRINIVASULU NAIK Additional District and Sessions Judge, Srikalahasthi, Chittoor District.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Kadapa, Vice Smt. N.Santhi transferred.	Special Judge for trial of cases relating to Red Sanders Smuggling having jurisdiction over the entire State of Andhra Pradesh at Tirupati.	Smt. N.Santhi

8.	On relief SMT. N.SANTHI, Judge, Family Court- cum-VI Additional District and Sessions Judge, Kadapa	I Additional District and Sessions Judge, Kadapa (Post Kept Vacant)	-	She shall regularly assume charge as I Additional District and Sessions Judge, Kadapa, which post she is holding Full Additional Charge.
9.	SMT. M.MADHURI Judge, Family Court- cum-IX Additional District and Sessions Judge, Raja- mahendravaram, East Godavari District.	II Additional District and Sessions Judge, Parvathipuram, Vizianagaram District, Vice Sri S.Damodar Rao transferred.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Additional District and Sessions Judge, Rajamahendra- varam, East Godavari District.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-IV Additional District and Sessions Judge, Vizianagaram
10.	SRI Y.BENNAYYA NAIDU VIII Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Rajamahendravaram, East Godavari District.	I Additional District and Sessions Judge, Srikakulam (Post Kept Vacant)	Special Judge for SPE and ACB Cases, Rajamahendra- varam, East Godavari District.	Judge, Family Court- cum-III Additional District and Sessions Judge, Srikakulam.
11.	SMT. G.CHANDRA MOULESWARI VII Additional District and Sessions Judge (Fast Track Court), Peddapuram, East Godavari District.	II Additional District and Sessions Judge, Amalapuram, East Godavari District (Post Kept Vacant)	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kakinada, East Godavari District.	VI Additional District and Sessions Judge, Kakinada, East Godavari District
12.	SRI R.SARATH BABU Special Judge for trial of cases under Special Judge for trial of cases under SCs and STs (POA), Act-cum- IV Additional District and Sessions Judge, Guntur	I Additional District and Sessions Judge, Nellore, Vice Smt. G.Geetha Transferred.	III Additional District and Sessions Judge, Guntur.	Smt. G.Geetha

13.	On relief, SMT. G.GEETHA, I Additional District and Sessions Judge, Nellore.	Special Judge for SPE and ACB Cases, Nellore (Post Kept Vacant)	-	Special Judge for trial of cases under SCs and STs (POA), Act-cum-V Additional District and Sessions Judge, Nellore.
14.	SMT. K.NEELIMA V Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Guntur.	Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District (Post Kept Vacant)	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur.	Special Judge for trial of criminal cases relating to Elected MPs and MLAs, Vijayawada, Krishna District.
15.	SRI G.CHAKRAPANI, Judge, Family court-cum-XII Additional District and Sessions Judge, Guntur.	Principal Special Judge for CBI Cases, Visakhapatnam Vice Sri C.N.Murthy transferred.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur	I Additional Special Judge for CBI Cases, Visakhapatnam.
16.	SRI G.DEENA BABU Special Judge for trial of cases under Special Judge for trial of cases under SCs and STs (POA), Act-cum-IV Additional District Judge, Kadapa.	V Additional District and Sessions Judge-cum-Special Court for trial of offences against Women, Guntur Vice Smt. K.Neelima transferred.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Kadapa.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur.
17.	SRI S.KRISHNAN KUTTY V Additional District and Sessions Judge, Rayachoti, Kadapa District	X Additional District and Sessions Judge, Tirupati, Chittoor District, Vice Sri T.Ramachandrudu transferred.	VII Additional District and Sessions Judge-cum-Special Court for trial of offences against Women, Kadapa.	Judge, Family Court-cum-V Additional District and Sessions Judge, Tirupati, Chittoor District.

18.	SMT. VELPULA BHAVANI Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences Act, 2012, Vijayawada, Krishna District.	VI Additional District and Sessions Judge, Markapur, Prakasam District, Vice Smt. M.Subha Vani transferred.	Judge, Mahila Court-cum-V Additional District and Sessions Judge, Vijayawada, Krishna District.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ongole, Prakasam District.
19.	SMT. S.SUJATHA IX Additional District Judge-cum-Special Court for trial of Offences against Women, Machilipatnam, Krishna District.	V Additional District and Sessions Judge, Rajamahendravaram East Godavari District. (Post Kept Vacant)	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Machilipatnam, Krishna District.	VIII Additional District and Sessions Judge/ Special Judge for SPE and ACB Cases, Rajamahendravaram, East Godavari District as the case may be.
20.	SRI A.SATYANAND II Additional District and Sessions Judge, Vijayawada, Krishna District. (notified as Central NIA Act)	Principal District and Sessions Judge, Prakasam at Ongole (Post Kept Vacant)	Special Judge for CBI Cases, Vijayawada, Krishna District.	I Additional District and Sessions Judge, Prakasam at Ongole.
21.	SRI P.BHASKAR RAO Special Judge for SPE & ACB Cases-cum-III Additional District and Sessions Judge, Vijayawada, Krishna District.	XII Additional District and Sessions Judge, Pithapuram, East Godavari District Vice Sri M.Srihari transferred	Special Judge for CBI Cases, Vijayawada, Krishna District.	VI Additional District and Sessions Judge, Kakinada, East Godavari District.
22.	SMT. K.SUNITHA Chairman, Co-Operative Tribunal, Vijayawada, Krishna District.	I Additional District and Sessions Judge, Machilipatnam, Krishna District (Post Kept Vacant)	VII Additional District and Sessions Judge, Vijayawada.	Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences (POCSO) Act, 2012, Machilipatnam, Krishna District.

23.	KUM. D.LAKSHMI VIII Additional District and Sessions Judge, Vijayawada, Krishna District. (notified as CID Court)	II Additional District and Sessions Judge, Adoni, Kurnool District, Vice Smt. P.J.Sudha transferred.	Judge, Mahila Court-cum-v Additional District and Sessions Judge, Vijayawada, Krishna District.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VI Additional District and Sessions Judge, Kurnool.
24.	SRI D.SESHAYYA XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada, Krishna District.	III Additional District and Sessions Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam, Vice Sri U.U.Prasad transferred.	Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada, Krishna District.	Sri U.U.Prasad
25.	On relief SRI U.U.PRASAD, III Additional District and Sessions Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam	Judge, II Additional Family Court-cum- Additional District and Sessions Judge, Visakhapatnam (New Court)	-	Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam
26.	SRI GRANDHI SUBRAHMANYAM XI Additional District and Sessions Judge, Gudiwada, Krishna District.	XII Additional District and Sessions Judge, Vijayawada, Krishna District, Vice Sri M.Suneel Kumar transferred.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Machilipatnam, Krishna District.	Sri M.Suneel Kumar
27.	On relief SRI M.SUNEEL KUMAR, XII Additional District and Sessions Judge, Vijayawada	II Additional District and Sessions Judge, Vijayawada, Krishna District, Vice Sri A.Satyanand transferred.	-	Special Judge for CBI Cases, Vijayawada, Krishna District.

28.	SMT. A.NAGA SAILAJA XV Additional District and Sessions Judge, Nuzvid, Krishna District.	VIII Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Nellore, Vice Sri M.A.Somasekhar Transferred.	XII Additional District and Sessions Judge, Vijayawada, Krishna District.	Judge, Family Court- cum-VI Additional District and Sessions Judge, Nellore.
29.	SMT. P.J.SUDHA II Additional District and Sessions Judge, Adoni, Kurnool District.	III Additional District and Sessions Judge, Nellore, Vice Smt. L.Thejovathi transferred.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-VI Additional District and Sessions Judge, Kurnool.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.
30.	SMT. N.SARASWATHI Special Judge for trial of Offences under SCs and STs (POA) Act, 1989-Cum-V Additional District and Sessions Judge, Nellore	VII Additional District and Sessions Judge (Fast Track Court), Peddapuram, East Godavari District, Vice Smt. G.Chandra Mouleswari transferred.	I Additional District and Sessions Judge, Nellore.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kakinada, East Godavari District.
31.	SMT. L.THEJOVATHI III Additional District and Sessions Judge, Nellore.	Special Judge for SPE and ACB Cases-cum- III Additional District and Sessions Judge, Vijayawada, Krishna District, Vice Sri P.Bhaskar Rao transferred.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.	Special Judge for CBI Cases, Vijayawada, Krishna District.
32.	SRI K.SRINIVASA RAO IV Additional District and Sessions Judge, Nellore	I Additional District and Sessions Judge, Chittoor, Vice Sri S.Ramesh transferred.	VIII Additional District and Sessions Judge, Nellore.	Principal District and Sessions Judge, Chittoor

33.	SMT. CIRIPIREDDY SUMA (smt. C.r.sumalatha) Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Nellore.	V Additional District and Sessions Judge, Rayachoti, Kadapa District Vice Sri S.Krishnan Kutty transferred.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.	VII Additional District and Sessions Judge-cum-Special Court for trial of offences against Women, Kadapa.
34.	SRI T.RAJA VENKATADRI Special Judge for trial of Offences under the Special Judge for trial of cases under SCs and STs (POA), Act-cum-VII Additional District and Sessions Judge, Ongole, Prakasam District.	IX Additional District and Sessions Judge, Machilipatnam, Krishna District, Vice Smt. S.Sujatha transferred.	Judge, Family Court-cum-VIII Additional District and Sessions Judge, Ongole, Prakasam District.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Machilipatnam, Krishna District.
35.	SMT. M.SUBHA VANI VI Additional District and Sessions Judge Markapur, Prakasam District.	IV Additional District and Sessions Judge, Nellore, Vice Sri K.Srinivasa Rao transferred.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ongole, Prakasam District.	VIII Additional District and Sessions Judge, Nellore.
36.	SRI S.M.PHANI KUMAR Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Srikakulam.	XIII Additional District and Sessions Judge, Gajuwaka Visakhapatnam District, Vice Sri G.Shanmukha Rao transferred.	Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.	VIII Additional District and Sessions Judge (Fast Track Court), Gajuwaka, Visakhapatnam District.
37.	SMT. K.RADHA RATNAM Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.	Chairman, Cooperative Tribunal, Vijayawada, Krishna District, Vice Smt. K.Sunitha transferred.	III Additional District and Sessions Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam.	VII Additional District and Sessions Judge, Vijayawada, Krishna District.

38.	SRI C.N.MURTHY Principal Special Judge for CBI Cases, Visakhapatnam.	Judge, Family Court-cum- VII Additional District and Sessions Judge, Ananthapuramu, Vice Smt. T.Haritha Transferred.	I Additional Special Judge for CBI Cases, Visakhapatnam.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.
39.	SRI G.SHANMUKHA RAO XIII Additional District and Sessions Judge- cum-IV Additional M.S.J., Gajuwaka, Visakhapatnam.	Judge, Family Court- cum-IX Additional District and Sessions Judge, Rajahendravaram East Godavari District, Vice Smt. M.Madhuri transferred.	VIII Additional District and Sessions Judge (Fast Track Court), Gajuwaka, Visakhapatnam District.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-X Additional District and Sessions Judge, Rajahendra- varam, East Godavari District.
40.	SMT. M.MEENA DEVI I Additional District and Sessions Judge, Vizianagaram	Chairman, LRAT- cum-II Additional District and Sessions Judge, Eluru, West Godavari District, Vice Smt. U.Indira Priyadarsini transferred.	Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram.	Smt. U.Indira Priyadarsini
41.	On relief SMT. U.INDIRA PRIYADARSINI, Chairman, LRAT- cum-II Additional District and Sessions Judge, Eluru, West Godavari District	I Additional District and Sessions Judge, Eluru, West Godavari District, Vice Dr.M.Ramakrishnam Raju transferred.	-	Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.

42.	SRI S.DAMODAR RAO II Additional District and Sessions Judge, Parvathipuram, Vizianagaram District.	Judge, Mahila Court- cum-VI Additional District and Sessions Judge, Visakhapatnam, Vice Sri V.Srinivasa Rao Transferred.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-IV Additional District and Sessions Judge, Vizianagaram	Judge, Additional Family Court, Visakhapatnam
43.	SMT. N.PADMAVATHI V Additional District Judge-cum-Special Court for trial of Offences against Women, Vizianagaram.	VIII Additional District and Sessions Judge, Vijayawada, Krishna District, Vice Kum. D.Lakshmi transferred.	Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram	Judge, Mahila Court-cum-V Additional District and Sessions Judge, Vijayawada, Krishna District.
44.	SMT. K.NAGAMANI Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (Act, Vizianagaram	Chairman, LRAT- cum-II Additional District and Sessions Judge, Kakinada, East Godavari District, (Post Kept Vacant)	Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram	Judge, Special Court for trial of Offences under the Protection of Children against Sexual offences (POCSO) Act, 2012, Kakinada, East Godavari District.
45.	DR. M.RAMA KRISHNAM RAJU I Additional District and Sessions Judge, Eluru, West Godavari District.	Judge, Family Court-cum- V Additional District and Sessions Judge, Visakhapatnam, Vice Smt. K.Radha Ratnam transferred.	Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.	III Additional District and Sessions Judge- cum-Special Judge for SPE and ACB Cases, Visakhapatnam.
46.	SMT. D.SATYAVATHI IV Additional District and Sessions Judge, Tanuku, West Godavari District.	XV Additional District and Sessions Judge, Nuzvid, Krishna District, Vice Smt. A.Naga Sailaja transferred.	IX Additional District and Sessions Judge, Kovvur, West Godavari District.	XII Additional District and Sessions Judge, Vijayawada, Krishna District.

47.	SRI M.SRIHARI, XII Additional District and Sessions Judge, Pithapuram, East Godavari District.	IV Additional District and Sessions Judge, Visakhapatnam, (Post Kept Vacant)	VI Additional District and Sessions Judge, Kakinada, East Godavari District.	Judge, Special Court for trial of Offences under the Protection of Children against Sexual offences (POCSO) Act, 2012, Visakhapatnam.
48.	SMT GANTA PRIYADARSINI, X Additional District and Sessions Judge, Gurazala, Guntur District.	XIV Additional District and Sessions Judge, Amalapuram, East Godavari District (New Court)	III Additional District and Sessions Judge, Guntur	She shall assume charge of her post in consultation with the Principal District and Sessions Judge, East Godavari at Rajamahendra- varam
49.	SRI T.KESAVA, Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kadapa.	Special Judge for trial of cases under SCs and STs (PoA) Act, 1989-cum-VIII Additional District and Sessions Judge, Ananthapuramu, Vice Sri B.Sadhu Babu transferred.	VII Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Kadapa	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.
50.	SRI M.A.SOMASEKHAR, Special Judge for trial of offences against women-cum-VIII Additional District and Sessions Judge, Nellore	Special Judge for trial of Offences under the Protection of Children against Sexual Offences (POCSO) Act, 2012, Kadapa, Vice Sri T.Kesava transferred.	Judge, Family Court-cum- VI Additional District and Sessions Judge, Nellore.	VII Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Kadapa
51.	SRI. V.SRINIVASA RAO, Sessions Judge, Mahila court-cum-VI Additional District and Sessions Judge, Visakhapatnam.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- IV Additional District and Sessions Judge, Guntur, Vice Sri R.Sarath Babu transferred.	Judge, Additional Family Court, Visakhapatnam	III Additional District and Sessions Judge, Guntur.

52.	SRI SHAIK SIKINDER BASHA, XI Additional District and Sessions Judge, Tadepalligudem, West Godavari District.	Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur, Vice Sri G.Chakrapani transferred.	IV Additional District and Sessions Judge, Tanuku, West Godavari District.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Guntur
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II

The Civil Judges (Senior Division), mentioned in Column Number 02 who are appointed as District Judges (Entry Level) by promotion under 65% quota for the year 2025 **vide G.O.Ms.No.04, Law (L.A & J – SC.F) Department, dated 03.02.2026**, are transferred and posted in the Courts mentioned against their names in Column Number 3. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, and they shall get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI B.BABU NAIK Civil Judge (Senior Division), now working as Special judge for trial of cases under SCs and STs (POA) Act-cum-X Additional District and Sessions Judge, Machilipatnam, Krishna District	IV Additional District and Sessions Judge-cum-Special Court for trail of Offences against Women, Ananthapuramu (Post Kept Vacant)	Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences (POCSO) Act, 2012, Machilipatnam.	Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuramu
2.	SRI M.SHANKAR RAO, Civil Judge (Senior Division) now working as Special Judge for trial of offences under the POCSO Act, Chittoor.	VI Additional District and Sessions Judge, Gooty, Ananthapuramu District (Post Kept Vacant)	Principal District and Sessions Judge, Chittoor.	Special Judge trial of cases under SCs and STs (PoA) Act, 1989-cum-VIII Additional District and Sessions Judge, Ananthapuramu

3.	SRI K.SYAM BABU, Civil Judge (Senior Division) now working as VI Additional District and Sessions Judge(FTC), Bapatla, Guntur District.	Special Judge trial of cases under SCs and STs (PoA) Act,1989-cum-VII Additional District and Sessions Judge, Ongole, Prakasam District Vice Sri T.Raja Venkatadri transferred.	His post and also the post of XIII Additional District and Sessions Judge, Narasaraopet, Guntur District to Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences (POCSO) Act, 2012, Guntur	Judge, Family Court-cum-VIII Additional District and Sessions Judge, Ongole, Prakasam District.
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III

The Civil Judges (Senior Division), mentioned in Column Number 02 who are appointed as District Judges (Entry Level) by promotion on temporary basis under Rule 14 of the Andhra Pradesh State Judicial Service Rules, 2007, **vide G.O.Ms.No.31, Law (L.A & J – SC.F) Department, dated 17.04.2026** are transferred and posted in the Courts mentioned against their names in Column Number 3. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, and they shall get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. B.NIRMALA, Civil Judge (Senior Division), Tekkali, Srikakulam District.	VIII Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Rajamahendravaram, East Godavari District, Vice Sri Y.Bennayya Naidu transferred.	Additional Civil Judge (Senior Division), Srikakulam	Special Judge for SPE and ACB Cases, Rajamahendravaram, East Godavari District.

2.	SMT. B.H.V.LAKSHMI KUMARI, Civil Judge (Senior Division), Vizianagaram.	Additional District and Sessions Judge, Ramachandrapuram, East Godavari District (Post Kept Vacant)	Secretary, District Legal Services Authority, Vizianagaram	III Additional District and Sessions Judge, Kakinada, East Godavari District
3.	SRI V.VENKATESWARA RAO, III Additional Civil Judge (Senior Division), Vijayawada, Krishna District.	II Additional District and Sessions Judge, Hindupur, Ananthapuramu District, Vice Smt. Kampalle Sailaja transferred.	II Additional Civil Judge (Senior Division), Vijayawada, Krishna District.	I Additional District and Sessions Judge, Ananthapuramu.
4.	SMT. M.SUDHA, Civil Judge (Senior Division), Chirala, Prakasam District.	XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada, Krishna District, Vice Sri D.Seshayya transferred.	Civil Judge (Senior Division), Parchur, Prakasam District	Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada, Krishna District.
5.	SMT. M.SOBHA, Civil Judge (Senior Division), Kandukur, Prakasam District.	XIV Additional District and Sessions Judge, Visakhapatnam (New Court)	Additional, Civil Judge (Senior Division) Ongole, Prakasam District.	I Additional District and Sessions Judge, Visakhapatnam.
6.	SRI D.VENKATESWARLU NAIK, Civil Judge (Senior Division), Hindupur, Ananthapuramu District.	VIII Additional District and Sessions Judge, Proddatur, Kadapa District, (New Court)	Civil Judge (Senior Division), Penukonda, Ananthapuramu District.	II Additional District and Sessions Judge, Proddatur, Kadapa District.
7.	Smt. K.JAYA LAKSHMI, Principal Civil Judge (Senior Division), Madanapalle, Chittoor District.	Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences (POCSO) Act, 2012, Vijayawada, Krishna District, Vice Smt. Velpula Bhavani transferred.	Civil Judge (Senior Division) Punganur, Chittoor District.	Judge, Mahila Court-cum-V Additional District and Sessions Judge, Vijayawada, Krishna District.

8.	SRI MANIPATI SRIDHAR, Principal Civil Judge (Senior Division), Srikakulam.	Special Judge for trial of cases under SCs and STs (PoA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram, Vice Sri B.Appala Swamy transferred.	Additional Civil Judge (Senior Division), Srikakulam	Sri B.Appala Swamy
9.	On relief SRI B.APPALA SWAMY, Special Judge for trial of cases under SCs and STs (PoA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram	Judge, Family Court-cum- III Additional District and Sessions Judge, Vizianagaram, Vice Smt. K.Vijaya Kalyani transferred.	-	Smt. M.Meena Devi
10.	On relief SMT. K.VIJAYA KALYANI, Judge, Family Court- cum-III Additional District and Sessions Judge, Vizianagaram	I Additional District and Sessions Judge, Vizianagaram, Vice Smt. M.Meena Devi transferred.	-	Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram.
11.	SMT. S.JAYALAKSHMI, Civil Judge (Senior Division), Kadiri, Ananthapuramu District.	X Additional District and Sessions Judge, Gurazala, Guntur District, Vice Smt. Ganta Priyadarsini transferred.	Civil Judge (Senior Division) Penukonda, Ananthapuramu District.	III Additional District and Sessions Judge, Guntur
12.	SRI J.SRINIVASA RAO, Civil Judge (Senior Division), Sompeta, Srikakulam.	Judge, III Additional Family Court-cum-Additional District and Sessions Judge, Visakhapatnam (New Court)	Secretary, District Legal Services Authority, Srikakulam	Judge, Additional Family Court, Visakhapatnam

13.	SRI D.VIJAYA SARADHI RAJU, Principal Civil Judge (Senior Division), Tirupati, Chittoor District.	Judge, Additional Family Court-cum-Additional District and Sessions Judge, Guntur (New Court)	Additional Civil Judge (Senior Division), Chittoor	He shall assume charge of his post in consultation with the Principal District and Sessions Judge, Guntur
14.	SRI K.VENKATESWARA RAO, Principal Civil Judge (Senior Division), Ramachandrapuram, East Godavari District.	XV Additional District and Sessions Judge, Visakhapatnam (New Court)	II Additional Civil Judge (Senior Division), Kakinada	XII Additional District and Sessions Judge, Visakhapatnam.
15.	SMT. M.KUMUDINI, Principal Civil Judge (Senior Division), Guntur.	XI Additional District and Sessions Judge, Gudivada, Krishna District, Vice Sri Grandhi Subramanyam transferred.	IV Additional Civil Judge (Senior Division), Guntur	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Machilipatnam, Krishna District.
16.	Dr. Y.BINDU MADHAVI, Civil Judge (Senior Division) now working as Deputy Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.	Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District (Post Kept Vacant)	Dr.Y.Bindu Madhavi, after assumption of charge of her new post, she shall be in full additional charge to the post of Deputy Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District until further orders.	Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
17.	SRI SHAIK JANI BASHA, Principal Civil Judge (Senior Division), Rajamahendravaram, East Godavari District.	Special Judge for trial of cases under SCs and STs (PoA) Act, 1989-cum-V Additional District and Sessions Judge, Nellore, Vice Smt. N.Saraswathi transferred.	II Additional Civil Judge (Senior Division), Rajamahendravaram, East Godavari District.	I Additional District and Sessions Judge, Nellore.

The Officers who are promoted as District Judges (Entry Level) under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007 vide **G.O.Ms.No.31, Law (L.A & J – SC.F) Department, dated 17.04.2026**, shall not be regarded as members of the cadre.

The officers mentioned in column No. 4 will be in full additional charge of the post(s) mentioned in column No. 2 and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relived and join in their new posts on **or before 07.05.2026 without fail.**
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

7. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
8. **THE I ADDL. SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
9. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.
10. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)**
Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.
11. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.